

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

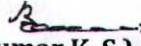
Dated: 09.01.2019

ORDER NO. 07 OF 2019

Hon'ble President is pleased to modify the roster order No. 273 of 2018 for CESTAT, Delhi constituting Division Benches to hear part-heard matters:-

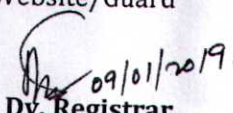
1. On 10/01/2019 at 10.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (J) will hear the following part-hear matter:-
C/51151- 51153, 51942- 51944, 52504, 52514- 52516/2015
2. On 10/01/2019 at 02.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-hear matter:-
E/50174-50175/2016

By order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar